†TRANSFER OF COACH ATTENDANTS PROM Commercial to Mechanical side on N. Railway

1039. SHRI REWATI KANT SINHA: Will the Minister of RAILWAYS b_e pleased to state:

(a) whether it is a fact that the General Manager of the Northern Railways issued orders transferring the services of coach attendants from Commercial to Mechanical side whereas in other Railway zones their services continue to be in the Commercial side;

(b) whether the coach attendants went on a strike from 12th to 24th July, 1967 as a mark of protest against the orders;

(c) whether it is a fact that implementation of the orders was postponed in Delhi division whereas in Kanpur, Allahabad, Saharanpur and Moradabad Divisions the orders continue to be in force; and

(d) if answers to parts (a) to (c) above be in the affirmative what is the policy of Government in this regard and whether Government would cancel the order of the General Manager?]

रेल मंत्री (श्री सी० एम० पुनाचा): (क) जी हां।

(ख) जी नहीं, लेकिन इन ग्रादेशों के विरुद्ध कुछ ग्रभ्यावेदन मिले थे।

(ग) न केवल दिल्ली मण्डल में, बल्कि सभी मण्डलों में इन आदेशों को कार्यान्वित करना स्थगित कर दिया गया है।

(घ)मामलेकी जांच की जा रही है।

f[THE MINISTER OF RAILWAYS {SHRI C. M. POONACHA): (a) Yes.

(b) No, but certain representations were received against these orders.

to Questions

(c) Implementation of these orders has been postponed on all the Divisions and not on Delhi Division alone.

(d) The matter is under examination.]

कोच आटेंडेंट्स की कठिनाइयां

1040. श्री रेवती कान्त सिंह : क्या रेल मंत्री यह बताने की छुपा करेंगे कि :

(क) क्या सरकार का ध्यान कोच अटेंडेंट्स के डिवीजनल मुख्यालयों के स्टेशनों पर उनकी ड्यूटी समाप्त होने पर वहाँ उनके ठहरने की कोई व्यवस्था न होने और गाड़ी में ड्यूटी के समय उनका सामान रखने की कोई सुरक्षित जगह न होने के कारण होने वाली कठिनाइयों की ओर दिलाया गया है; और

(ख) यदि हाँ, तो क्या सरकार गाड़ी में एक ताला सहित अलमारी और डिवीजनल मुख्यालयों के स्टेशनों पर उनके ठहरने के लिये एक कमरे की व्यवस्था करने का विचार रखती है ?

†DIFFICULTIES OF COACH ATTENDANTS

1040. SHRI REWATI KANT SINHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of Government ha_s been drawn to the difficulties experienced by coach attendants du_e to the fact that no arrangements exist for them to stay at the stations of divisional headquarters after they have performed their duties and that they hav_e not been provided with safe places in trains where they could keep their luggage while on duty; and

(b) if so, whether Government propose to provide an almirah with lock in trains and also a room at the stations of divisional headquarters where they could stay?]

†[] English translation.

रेल मंत्री (श्री सी० एम० पुनाचा): (क) ग्रौर (ख) वर्तमान हिदायतों के <u>अनुसार गैर-रनिंग कर्मचारियों की कुछ</u> कोटियों को, जिनमें वातानकुल और पहले दर्जे के डिब्बा परिचर शामिल हैं, र्रानग कमरों में विश्राम करने की सुविधा दी जाती है, बशतें कि उनमें नियमित रनिंग कम-चारियों जैसे, गार्ड, ड्राइवर, फायरमैन ग्रादि के लिए अपेक्षित जगह से अतिरिक्त जगह उपलब्ध हो । जहाँ कहीं यह सुविधा उपलब्ध नहीं है, वहाँ रेल प्रशासनों से कहा गया है कि वे एक कार्यक्रम बना कर इसकी व्यवस्था करें और इसके लिए जिस इमारत में रनिग कमरे बने हए हैं या तो उसमें या अन्य स्थान पर, जैसाकि सुविधाजनक और कम खर्चीला हो, विश्रामघरों का निर्माण करे । वातानुकुल डिब्बे के परिचरों के लिए ग्रपना सामान रखने के लिए एक डिब्बे की व्यवस्था रहती है। पहले दर्जे के नये डिब्बों में इस प्रयोजन के लिए एक कक्ष की व्यवस्था की जा रही है।

tCTHE MINISTER OF RAILWAYS (SHR) C. M. POONACHA): (a) and (b) A_s per the extent instructions, certain categories 0 non-running Staff, including Coach Attendants in Air-conditioned and first class coaches are allowed resting facility in running subject to availability of rooms accommodation therein over and above that required for regular running staff viz. Guards, Drivers, Firemen etc. Wherever this is not available, Railways have been asked to take action for providing it in a phased programme by constructing rest rooms either in the same building as the Running Room or elsewhere as found convenient and economical. Air Conditioned attendants have a compartment to coach keep their luggage, and new First Class coaches are also being provided with a cubicle for this purpose.]

†[] English translation.

COMPLAINT AGAINST BOOKING CLERKS

1041. SHRI NARINDER SINGH BRAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether he received any complaint recently regarding misbe haviour of Booking Clerks and refusal to issue tickets on on_e plea or the other; and

(b) if so, what action was taken in the matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b) It is not clear which stations/ specific incidents the hon. Member has in view. However when such complaints are received, they are promptly examined by the Railway Administrations and suitable remedial action is taken in each case.

1042. [Transferred to the Wth August, 1967.]

FINANCIAL ASSISTANCE TO **R**AJASTHAN FOR DEVELOPMENT OF SMALL SCALE INDUSTRIES

1043. DR. (MRS.) MANGLADEVI TALWAR; Will the Minister of IN DUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether any financial assistance has been given to Rajasthan by the Central Government for- the development of smallscale industries in the State during 1967; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

(b) According to the existing procedure the provisional payment sanctions for the release of grants and loans are issued to the State Governments at the end of financial year subject to necessary adjustments on receipt of final audited figures of expenditure. The following (amounts were provisionally sanctioned *tor* the year 1066-67 to State Government of